

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date:13th September, 2017
Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER
HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Appeal No. 28/2017(CZ)	Smt. Ramesh Gupta Vs State of M.P. & 6 Ors.	Mr. S.L.Malviya, Adv.	
FOR HEARING				
2.	Original Application No. 49/2017(CZ)	Chandan C. Arora Vs Bhopal Municipal Corp. & Ors.	Mr. Ajay Gupta, Adv. Mr. Vivek Choudhary, Adv. for Dr. Vijay Choudhary, Adv.	
3.	Original Application No. 122/2016(CZ)	Amar Singh Rathour &Anr. Vs. M/s MB Power (M.P.) Ltd & 5 Ors.	Mr. Mayank Shrivastava, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria Adv. Mr. Rishi Raj Saxena, Adv.	
4.	Appeal No. 10/2016(CZ) (M.A.No.617/16) (M.A.No.276/17)	Jaigopal Soni Vs. Union of India & 10 Ors.	Mr. Jaigopal Soni, Appli. in person Mr. Aamir Zafar, Adv. Mr. Shantanoo Saxena, Adv. Mr. Siddharth Chauan, Adv. Ms. Parul Bhadoria, Adv. Mr. OmShankarShrivastava,Adv	
5.	Original Application No. 127/2014 (CZ)	Ajay Dubey <i>(Coal Mining)</i> Vs. Coal India Ltd. & Ors	Mr. Rajesh Chand,Adv. Mr. Qasim Ali, Adv. Mr. Deepesh Joshi, Rohit Sharma, Adv. For R-4, Mr. Yogesh BhatnagarAdv.R1 Mr. Vishal Bhatnagar Adv for R 2-3. Mr. Y.M. Yadav. Adv. CPCB Ms. Parul Bhadoria, Adv.	
6.	Original Application No. 18/2017(CZ) (M.A.No.76/17) (M.A.No.371/17) (M.A.No.389/17) (M.A.No.390/17) (M.A.No.391/17)	CH Institute of Management and Commerce & Anr. Vs State of M.P. & 9 Ors.	Ms. Zubia Sajid, Adv. Mr. Deepesh Joshi, Adv.	
7.	Original Application No. 55/2017(CZ) (M.A.No.372/17)	Nitin Tiwari Vs Navin Jain & 4 Ors.	Mr. Nitin Prasad in Person, Applicant in person. Mr. Sachin K. Verma, Adv.	
8.	Original Application No. 149/2016(CZ)	Veer Singh Dangi Vs. Smt. Kamini & 4 Ors.	Mr. Vijay Sahani, Adv. Mr. Deepesh Joshi, Adv. Ms. Parul Bhadoria, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Sachin K. Verma, Adv.	

9.	Original Application No. 64/2017(CZ)	Millennium Plaza Awas Samiti Vs State of MP & Ors.	Mr. Mohit Sahu, Adv. Mr. Harish Mehta, Adv. Ms. Zubia Sajid, Adv. Ms. Parul Bhadoria, Adv.	
10.	Original Application No. 95/2016(CZ)	Shaurya Pratap Singh Parihar Vs. Union of India & 7 Ors.	Mr. Vijay Kumar Choudhary Mr. Yadvendra Yadav, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. Sandeep Singh, Adv. Mr. Siddharth Chouhan, Adv. Mr. Rohit Sharma, Adv. Mr. Vishal Bhatnagar, Adv. Mr. Anand Tiwari, Adv.	
11.	Original Application No. 60/2017(CZ)	A.D.Bajpai Vs State of M.P. & Ors	Mr. Apoorv Pandey, Adv.	
FOR COMPLIANCE				
12.	Original Application No. 84/2015(CZ)	Sushil Sharma Vs. Chief Secretary, Govt. of M.P. & Ors.	Mr. Siddharth Singh, Adv. Mr. Sachin K. Verma, Adv. Mr. Vijay Choudhary, Adv. Ms. Parul Bhadoria, Adv. Mr. OmShankarShrivastav,Adv.	

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